

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**7th Floor, World Trade Centre, Tower B, Naurojinagar, New Delhi-110029**

No. L-1/261/2021/CERC

Dated: 9<sup>th</sup> October 2024

**PUBLIC NOTICE**

**Subject: Staff Paper on modifications in the GNA Regulations**

The Central Electricity Regulatory Commission notified Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022 on 07.06.2022, and subsequently, the first amendment and second amendment were notified on 1st April 2023 and on 19th June 2024, respectively (hereinafter collectively referred to as "GNA Regulations"). Renewable Energy is a fast developing sector and GNA Regulations facilitate provisions with respect to transmission related requirements for generating stations and drawee entities. Stakeholders, including associations and statutory bodies have furnished their suggestions on the GNA Regulations from time to time based on developing requirements of the sector most of which have been considered by way of an amendment to the GNA Regulations. Some of the proposals require a wider stakeholder consultation before a draft can be finalised.

2. In this context, a Staff Paper has been prepared and is hosted on Commission's website ([www.cercind.gov.in](http://www.cercind.gov.in)) for comments and suggestions of the stakeholders. The Staff paper provides the context of the proposal along with the alternate proposals to receive appropriate feedback on the proposals from the Stakeholders.

3. It is clarified that the discussion in the Staff Paper does not represent the views of the Commission, its Chairperson or its individual Members.

4. Stakeholders are requested to submit their comments and suggestions on the Staff Paper through email to [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in) latest by 11.11. 2024.

**Sd/-**  
**(Harpreet Singh Pruthi)**  
**Secretary**